

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5101
ANSWERED ON:25.04.2003
PANEL TO REFORM CRIMINAL JUSTICE SYSTEM
SUNIL KHAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether attention of Government has been drawn to the News item captioned 'panel to reform criminal justice system draws flak' appearing in the Hindustan-Times dated the February 2, 2003;
- (b) if so, the details of the facts in this regard;
- (c) whether the Malimath Committee constituted for reforming the country's criminal justice system has submitted its report to Government;
- (d) if not, the reasons therefor; and
- (e) the time by which it is likely to submit its report to the Government.

Answer

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY):

- (a) to (e) The Malimath Committee constituted for reforming the country's criminal justice system has since submitted its report to the Government on 21 st April, 2003.